

HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section

Dated, Patna the 24th April, 2026

Whereas a disciplinary proceeding against Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Purnea is under contemplation.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 6 of the Bihar Judicial Service (Classification, Control and Appeal) Rules, 2020, hereby places the said Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Purnea under suspension with immediate effect and till the pendency of the enquiry or until further orders his headquarters shall remain attached with Purnea judgeship.

It is further ordered that during the period that this order shall remain in force, the said, Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Purnea shall not leave the station without obtaining the prior permission.

The officer shall be entitled to get subsistence allowances as per Rule 7 of the Bihar Judicial Service (Classification, Control & Appeal) Rules, 2020 during the suspension period.

By order of the Hon'ble Court

Sd/- S.G.Mishra

Registrar General

Memo No. /XXIX-75-2026/A.D.(Apptt.)/ Dated, Patna the 24th April, 2026

Copy forwarded to the Principal District and Sessions Judge, Purnea with a request to serve a copy of this order upon Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Purnea immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/- S.G.Mishra

Registrar General

Memo No. 37906 - 37926 / Dated, Patna, the 24th April, 2026

Copy forwarded to the Additional Chief Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Govt. of Bihar, Labour Resource Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum- C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim and Pay Fixation Cell '3' Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / S.O. I/C, Selection & Appointment Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.


Registrar General